

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 10(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

NAME OF THE COMPANY: Zaheer Ahmed V/s M/s. Tasmia Frozen Food
Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Rakesh Kumar, Advocate		
	For the Respondent (s)	: Mr. Virender Ganda, Sr. Advocate with Mr. Rakesh Kumar and Ms. Chetna Bisht, Advocates		

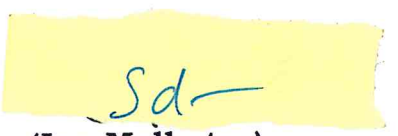
Order

Ld. Counsel for the petitioner has taken us through the pleadings in this case. Request of adjournment is being made on behalf of the respondent on grounds of engaging a new counsel. In the meantime, synopsis with specific reference of the documents being relied upon be filed by the petitioner.

Last opportunity is granted to the respondents.

To come up on 15th December, 2017✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)